

[English]

Rebate in Income Tax for Trustees

3377. SHRI SURAJ MANDAL : Will Minister of Finance be pleased to state:

(a) the existing norms to rebate Income-tax for Trustees; and

(b) the number of trustees given income-tax rebate during the last three years and current year upto July 1995?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) No rebate in Income-tax is available for Trustees under Income Tax Act, 1961.

(b) Does not arise.

[Translation]

Bank Loans to Small Traders

3378. SHRI RAM PRASAD SINGH:

SHRI MANJAY LAL:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have a scheme to provide loan for construction or repair of houses and shops and also to provide working capital to shop-keepers and traders through banks;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (c): Under priority sector lending, Reserve Bank of India (RBI) has issued guidelines for providing loans by all scheduled commercial banks for construction and repair of houses and for retail trade (which includes shop-keepers and traders). The details are as follows:-

I. Direct Housing Finance

(i) Loans upto Rupees two lakhs for construction of houses.

(ii) Loans upto Rs. 25,000/- for repairs to damaged houses granted to all categories of borrowers.

II. Retail Trade

Advances not exceeding Rupees two lakhs granted to private retail traders (other than those dealing in essential commodities) and consumer cooperative stores by scheduled commercial banks are reckoned under the priority sector lending.

[English]

IA Core facilities opened to Private Firms

3379. DR. RAMKRISHNA KUSMARIA:
SHRI PRABHU DAYAL KATHERIA:
DR. VASANT NIWRUTTI PAWAR:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether attention of Union Government has been drawn to the news-item captioned "IA core facilities opened to private firms" appearing in the Economic Times dated July 26, 1995;

(b) the details of the facilities at the engine overhaul division, jet overhaul, training centre and ground support divisions likely to be offered to private firms;

(c) the details of the share of the Government's participation into the said offer to private firms; and

(d) the projected profit likely to be earned by the Government?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Yes, Sir.

(b) to (d): Indian Airlines have plans to operate their Jet Engine Overhaul Shop, Central Training Establishment and Ground Support Division as profit centres by providing services to private parties. The details of the scheme have, however, not yet been worked out.

[Translation]

Foreign Loan

3380. SHRI LALL BABU RAI:
SHRI HARI LAL KEWAL PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) the extent of foreign loan outstanding against the country and the percentage of commercial loan out of it;

(b) whether the growth rate of foreign loan has come down during 1991-93 as compared to the years after the Eighth decade; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) The overall external debt outstanding including Defence Debt and NRIs deposits was estimated to be US \$ 90.452 billion at the end of September, 1994. The percentage of commercial borrowings out of this total outstanding was estimated to be 13.08%.